

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.09-IA(Liq.)/11(AHM)2024  
in  
CP(IB) 141 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Axis Bank Ltd

.....Applicant

V/s

Avantha Power & Infrastructure Ltd

.....Respondent

**Order delivered on 03/05/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**

**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None.

For the Respondent :

**ORDER**

Despite repeated calls none appeared for the applicant.

Re-list on- 11.06.2024

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**